

**BEFORE THE HON'ABLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**MEMORANDUM OF APPLICATION**

(Under Section 18(1) Read with Section 14, of National Green Tribunal Act,2010)

**APPLICATION 167 OF 2021(SZ)**

**BETWEEN**

Edwin Wilson,  
No.28, Partasarathy Street,  
Purasaiwakkam  
Chennai – 600 084  
9884422695  
[taurs@gmail.com](mailto:taurs@gmail.com)

-----Applicant

**AND**

1. The District Collector,  
Office of the District Collector,  
Vengikal, Tiruvannamalai District – 606 604  
04175 – 233333 [collrtvm@nic.in](mailto:collrtvm@nic.in)
2. The Chief Engineer,  
Public Works Department,  
Water Resources Department,  
State Ground and Surface Water Resource Data Centre,  
Tharamani, Chennai-113.  
044-22541526 [cegwchennai@gmail.com](mailto:cegwchennai@gmail.com)
3. The Chairman  
Tamilnadu Pollution Control Board,  
No.76, Mount Salai,  
Guindy, Chennai – 600 032.  
044-22353145
4. The District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Tiruvannamalai district – 606 604  
04175-233118

-----Respondents

**STATUS REPORT IN COMPLIANCE TO THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI DATED 06.10.2021 IN APPLICATION 167 OF 2021(SZ) BY THE 1<sup>ST</sup> RESPONDENT**

**1.INTRODUCTION & BACKGROUND:**

The Hon'ble National Green Tribunal, Southern Zone, Chennai issued an order vide dated 09.08.2021 in the matter of petition filed by Edwin Wilson, Chennai, Original Application No.167/2021 (SZ) regarding the operation of Rice Mills in Arani Taluk and surrounding areas of Thiruvannamalai District without obtaining the necessary No Objection Certificate from the concerned authorities, that is from 2<sup>nd</sup> respondent, the Chief Engineer, Water Resources Department (WRD), State Ground & Surface Water Resources Data Center (SG&SWRDC), Tharamani, Chennai for drawing ground water for their industrial purpose.

The applicant filed the petition for the following relief:

- Restrain the operation of all the Rice Mills, operating without NOC from the Chief Engineer, WRD, SG&SWRDC, Tharamani, Chennai.
- Direct the Tamil Nadu Pollution Control Board (TNPCB), to not renew the Consent applications without the necessary NOC from the Chief Engineer, WRD, SG&SWRDC, Tharamani, Chennai.
- Direct the TANGEDCO, to disconnect the electricity, to the Rice Mills operating without NOC from the Chief Engineer, WRD, SG&SWRDC, Tharamani, Chennai.
- Direct the Respondent authorities 1 to 4 to assess the damages due to the unregulated extraction of ground water and use to same to remediate the area.

**The Hon'ble National Green Tribunal, Southern Zone, Chennai has passed order dated 09.08.2021 in Original Application No. 167/ 2021 inter alia as follows,**

- "Para 12: Instead of appointing committee, we feel that it is sufficient to get a report from the District Collector, Tiruvannamalai District, the Superintending Engineer, Public Works Department (PWD) and the Water Resources Organisation (WRO) and the District Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Arani Taluk, Tiruvannamalai District to go into the allegations made in the application and submit a factual as well as action

taken report regarding the manner in which the operation of Rice Mills are being regulated in that Taluk.

- Para 13: They are also directed to mention in the report as to how many Rice Mills are functioning in Arani Taluk and how many of them are having 'Consent to Operate' if any required, and how many of them had obtained 'No Objection Certificate' from the concerned authorities under the notification or permission to draw ground water for their operational purpose and if there is any violations committed by them, what is the nature of action taken by the regulators.
- Para 14: They are also directed to mention the report regarding the status of the ground water level in that area, whether it is a safe zone, over exploited, critical or other than critical and semi-critical area.
- Para 15: The above officials are directed to submit the independent report to this Tribunal on or before 14.09.2021.
- Based on the orders of the Hon'ble National Green Tribunal, Southern Zone, Chennai, in order to submit the factual and action taken report before Hon'ble NGT, South Zone, Chennai, it is instructed to the members of District level monitoring committee (formed in march 2020 for Thiruvannamalai District as per the High court of Madras order dated: 3.10.2018, W.P No. 28535 of 2014) District Environmental Engineer, TNPCB, Tiruvannamalai and to the Executive Engineer(EE), Ground Water Division(GWD), Vellore to submit ground report, accordingly reports received from them and the action taken report submitted to the National Green Tribunal ,Chennai on 14.09.2001.

**In continuation of that, The Honorable National Green Tribunal, Southern Zone, Chennai has passed order dated 06.10.2021 in Original Application No. 167/ 2021 in Para 6,** "though it was mentioned in the report that some of the units were functioning without obtaining 'Consent to Operate' and some of them had applied for 'Consent Operate' and some of them have not renewed the same, what is the nature of action taken by them has not been mentioned in the reports. The District Collector as well as the WRO – Public works Department, Ground Water Circle has mentioned that there are certain violations regarding the drawl of ground water. They have not mentioned the nature of action taken against the units which have not obtained 'No Objection Certificate' (NOC) and also they have not mentioned as to whether any compensation has been collected from those

persons for illegally drawing ground water. They have also not mentioned as to whether any of the units were situated in Over exploited area and whether any such permission for commercial purpose in such area can be granted or not.”

## **2. FACTUAL AND ACTION TAKEN BY DISTRICT COLLECTOR, TIRUVANNAMALAI**

As per G.O (Ms.) No.142/Public Works (R2) Department Dated: 23.07.2014, the water based industries i.e., those industries which use water as raw material are eligible for No Objection Certificates in the Safe and Semi-critical areas not in any other categories. Since, the Rice mills use water as one of the raw material, it comes under the category of water based industries and hence the Rice Mills should obtain NOC from the Chief Engineer, SG&SWRDC, Taramani, Chennai.

*1.The Executive Engineer(EE), Ground water Division(GWD), Vellore; Superintending Engineer, Ground Water Circle ,Chennai who is District representative of 2<sup>nd</sup> Respondent and the District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruvannamalai can be taken strict action against the 136 Rice Mills functioning in Arani Taluk,Tiruvannamalai District as per the Government orders and High Court Judgments which are in force. Out of 136 Rice Mills, none of them have obtained NOC from the Chief Engineer, Water Resources Department, State Ground and Surface Water Resources Data Centre, Taramani, Chennai for drawal of ground water for their industrial / commercial and domestic purpose who is the competent authority to issue No objection certificate in the state of Tamil Nadu.*

2.No compensation fees is collected from the owners of rice mills those illegally extracting groundwater since, there is no such rules adopted by the 2<sup>nd</sup> respondent.

3.The Executive Engineer, Ground water Division, Vellore have submitted the list of Rice Mills functioning in Over Exploited and Critical Categories which is enclosed as Annexure - I. The Rice Mills which are situated 72 No. in Overexploited Category, 1 No. in Critical Category and 63 No. in Semi critical Category.

4.The Executive Engineer, Groundwater Division, Vellore issued show cause notice to the Rice mills as per the Government Orders and Honorable High Court of Madras order, same is served to the 136 Rice mills and asked them to submit their explanation on extracting Ground water without ground water NOC, in turn 131 Rice mills have replied to the Executive Engineer ,Ground Water Division, Vellore requesting exemption from

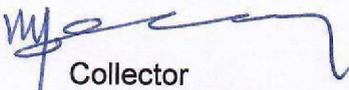
getting ground water NOC and also stated various reasons unanimously in their reply (a model of the Show cause notice and reply from Rice Mills are enclosed as Annexure-II).

The Executive engineer, Groundwater Division, Vellore stated that the reply received from the Rice mills have not satisfied the existing Government Orders and Honorable Chennai High Court order, hence the explanations can not be considered and again 2<sup>nd</sup> show cause notices( a model of the show cause notice is enclosed as Annexure-III) have been issued to the 136 Rice Mills on 20.10.2021 to Submit Ground Water NOC to obtain from competent authority and also instructed in the notice that "failing to produce Groundwater NOC from Competent Authority within 15 days, borewell/ dug well used by the Rice Mills will be sealed" .

5.District Environmental Engineer, Pollution control Board has submitted the independent report to the Honorable National Green Tribunal, Southern zone in which he has mentioned that "the issue of Consent to operate (9 numbers)/Renewal consent ( 3 numbers) based on the online applications filed by the 12 Rice Mills of Arani Taluk, Tiruvannamalai District will be considered after the production of "No Objection Certificate" obtained from the WRD - Public works Department, Ground Water Circle".

It is further stated that the Executive Engineer, Groundwater Division, Vellore informed that this issue is pertaining throughout the state. There is no policy decision arrived. The Executive Engineer further informed that there is no instance that NOC was issued to any other Rice Mills in the state. The issue has been discussed at Government level by the Chief Engineer, State Ground and Surface Water Resources Data Centre, Public Works Department, Taramani, Chennai - 113. Remarks of the allied departments such as Agricultural Department, Food Safety Department and MSME departments are also being obtained from the Public Works Department for taking further action on this.

This is submitted for the kind perusal of the Honorable National Green Tribunal, Southern Zone, Chennai for information and for further orders.

  
Collector

Tiruvannamalai District

**COLLECTOR**  
**TIRUVANNAMALAI DISTRICT**  
**TIRUVANNAMALAI**

## ANNEXURE - I

## Groundwater Categorisation of Arani Taluk

Over Exploited-72 No., Critical-1 No. and Semi Critical - 63 No.

Firka wise (Agarapalayam-17 No., Arani- 70 No., Kannamangalam-1No. Mullipattu- 3 No., Satyavijayanagaram-45 No.)

S.NO	NAME AND ADDRESS	Firka	Category
1	M/S. DINESH BABU MODERN RICE MILL, NO.224/3A3 ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
2	M/S. D.R MODERN RICE MILL, NO.93C, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
3	M/S. DURAIKANNAMMAL MODERN RICE MILL NO.242/5C ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
4	M/S. KAR RICE MILL NO.124/1, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
5	M/S. MALINI RICE INDUSTRIES NO.224/7, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
6	M/S. MOORTHY MODERN RICE MILL NO.219/4B,  KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
7	M/S. R.K.G. MODERN RICE MILL NO.243/11 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
8	M/S. RAJA RICE INDUSTRIES NO.18 ETC., ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
9	M/S. SHRI ANNAPOORNI MODERN RICE MILL NO.242/4ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
10	M/S. SIRANJEEVI MODERN RICE MILL NO.21 ETC., VAZHAPANDAL VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
11	M/S. SRI DHANALAKSHMI MODERN RICE MILL NO.253/1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
12	M/S. SRI LAKSHMI SARASWATHI MODERN RICE MILL NO.282/2A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
13	M/S. SRI MURUGAN RICE MILL NO.64/15 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK,  TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
14	M/S. SRI SELVA VINAYAGAR MODERN RICE MILL NO.78/2A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
15	M/S. SUSIL MODERN RICE MILL NO.79/6B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
16	M/S. V.K.R PRAKASH MODERN RICE MILL, NO. 34/6 KALLERIPATTU ROAD, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
17	M/S. SRI ANNAMALAIYAR MODERN RICE AGRO TECH INDUSTRY, NO.252/1A, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
18	M/S. SRI LAKSHMI MODERN RICE MILL NO.244/10B1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL

19	M/S. SRI SARAVANA MODERN RICE MILL NO.282/1B, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
20	M/S. C.M.R. MODERN RICE MILL NO.37/7, ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
21	M/S. PARAMESWARI MODERN RICE MILL NO.49/1A ETC., CHITTHERI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
22	M/S. SOMUJAMUNA MODERN RICE MILL S.F.NO.219/4A, 7, 8, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
23	M/S. SRI AMMAN MODERN RICE MILL NO.259/1A, S.V.NAGARAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
24	M/S. SRI JAYALAKSHMI MODERN RICE MILL NO.137/2 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
25	M/S. MVS MODERN RICE MILL NO.37/8 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
26	M/S. SHANMUGA KADAVUL RICE MILL NO.82/15 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
27	M/S. SRI KADARKARAI MURUGAN MODERN RICE MILL S.F.NO. 247/11, 247/14, 247/15, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
28	M/S. SRI RAJESWARI MODERN RICE MILL NO. 37/6, ARNI TOWN & VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
29	M/S. SRI LAKSHMI MODERN RICE MILL NO.54/5 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
30	M/S. SRI SARAVANA MODERN RICE MILL NO.187/2A, 6A, VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
31	M/S. AMBUJAMMAL MODERN RICE MILL NO.65/5B ETC., MAMANDUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
32	M/S. D.RAJA MODERN RICE MILL NO.13/1A2 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
33	M/S. JAYANTHI AMMAL HI-TECH RICE INDUSTRIES NO.220/4, KALLERIPATTU VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
34	M/S. KUBENDRAN MODERN RICE MILL NO.67/4B1, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
35	M/S. L.P.M MODERN RICE MILL NO.41/3, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
36	M/S. M.S. MODERN RICE MILL NO.306/5, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL

37	M/S. SARADAMMAL MODERN RICE MILL NO.306/3C ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
38	M/S. SELVAMBAL MODERN RICE MILL NO.41/3, THUNDHAREEGUMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
39	M/S. SMS RICE MILL NO.300/2A ETC., VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
40	M/S. SRI GOPI RICE MILL NO.259/5A ETC., KANNAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	KANNAMANGLAM	CRITICAL
41	M/S. SRI RENUGAMBAL MODERN RICE MILL NO.1/278A, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
42	M/S. SRI SAKTHI MODERN RICE MILL S.F.NO.10/1A3, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
43	M/S. SRI THIRUMALAI MODERN RICE MILL NO.47/3A ETC., ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
44	M/S. DINESH BABU MODERN RICE MILL NO.187/1(P) ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
45	M/S. RAVI MODERN RICE MILL NO.145/9 ETC., CHITTERI VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
46	M/S. A.D.B. MODERN RICE MILL NO.243/10A ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
47	M/S. A.V.M MALLESHWARI MODERN RICE MILL NO.139/1, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
48	M/S. A.V.M. MODERN RICE MILL S.F.NO.139/1A, PAIYUR VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
49	M/S. ACR MODERN RICE MILL S.F.NO.224/3B3B, KALLERIPATTU VILAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
50	M/S. AMMAYEE AMMAL MODERN RICE MILL NO.3/3 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
51	M/S. BALAMURUGAN MODERN RICE MILL S.F.NO.243/11B, 12B, 244/4A, 5B, 6 RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
52	M/S. BALASUNDARAM MODERN RICE MILL S.F.NO.131/3B1, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
53	M/S. CKS MODERN RICE MILL NO.300/2 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
54	M/S. DHANALAKSHMI MODERN RICE MILL NO.112/2, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED

55	M/S. DHARMA PRAKASH MODERN RICE MILL NO.14/8A, ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
56	M/S. G.M.P MODERN RICE MILL S.F.NO.253/3A, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
57	M/S. GOPIKRISHNA MODERN RICE MILL, NO.68/7A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
58	M/S. INDRANI AMMAL MODERN RICE MILL S.F.NO.150/2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
59	M/S. ISN MODERN RICE MILL NO.13/1A2 ETC.,  ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
60	M/S. JAYANTHI MODERN RICE MILL NO.37/1(P) ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
61	M/S. K. PARAMESHWARI HI - TECH RICE INDUSTRIES NO.314/10, PALANKAMUR VILLAGE, IRUMBEDU POST, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
62	M/S. K.G.S. SAVATHIRI MODERN RICE MILL NO.122/10A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
63	M/S. KALAINAR MODERN RICE MILL NO.68/2B2 ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
64	M/S. KARUNA MODERN RICE MILL NO.67/4A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
65	M/S. LAKSHMI MODERN RICE MILL NO.118/1C ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
66	M/S. MANOHARA MODERN RICE MILL NO.37/1 ETC., ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
67	M/S. MENAKA MODERN RICE MILL, NO.67/4B2,  PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
68	M/S. MULLAIKODI MODERN RICE MILL NO.14/3 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
69	M/S. MURALI MODERN RICE MILL S.F.NO.198/1,  KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
70	M/S. NAGARAJA MODERN RICE MILL S.F.NO.252/2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL

71	M/S. NATHAN MODERN RICE MILL NO.37/4, ARANI TOWN, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
72	M/S. P.N.M.N RICE INDUSTRIES NO.145/7B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
73	M/S. PRAKASH MODERN RICE MILL NO.64/5 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
74	M/S. PRIYA MODERN RICE MILL NO.43/6, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
75	M/S. R.K. MODERN RICE MILL S.F.NO.29/1, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
76	M/S. RANI MODERN RICE MILL NO.68/2B1 ETC.,  PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
77	M/S. S.V.N. MODERN RICE MILL NO.100/7 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK,  TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
78	M/S. SATHIYA MODERN RICE MILL S.F.NO.22/6A,  SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
79	M/S. SELVAKUMARI ANANDAN MODERN RICE MILL S.F.NO.80/1B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
80	M/S. SRI AMBAL MODERN RICE MILL NO.125/2A, PAIYUR VILLAGE, ARNI & TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
81	M/S. SRI ANANTHI MODERN RICE MILL NO.244/4B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
82	M/S. SRI ANGALA PARAMESWARI RICE MILL NO.61/16, MAMANDUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
83	M/S. SRI APPAVU MODERN RICE MILL NO.132/8 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
84	M/S. SRI ARUNA MODERN RICE MILL NO.34/1,  VANDAVASI ROAD, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
85	M/S. SRI BALAJI MODERN RICE MILL NO.30A/4,  KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
86	M/S. SRI BUVANESWARI MODERN RICE MILL NO.237/3A ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
87	M/S. SRI LAKSHMI NARAYANA MODERN RICE MILL NO.187/4A ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
88	M/S. SRI MAGESHWARI MODERN RICE MILL NO.533/7 ETC., ARIYAPADI ROAD, KUNNATHUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	MULLIPATTU	OVEREXPLOITED

89	M/S. SRI MAHAVEER MODERN RICE MILL NO.256/3B, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
90	M/S. SRI PADMANABA MODERN RICE MILL NO.136/2 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
91	M/S. SRI PRAKASH MODERN RICE MILL NO.316/12B, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
92	M/S. SRI SARASWATHI KANNIAH NAIDU MODERN RICE MILL. NO.219/2A ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
93	M/S. SRI SARASWATHI MODERN RICE MILL S.F.NO.153/2B, 153/3B, 153/4, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
94	M/S. SRI VENGATESWARA MODERN RICE MILL S.F.NO.115/5E ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
95	M/S. SUBBIAH MODERN RICE MILL S.F.NO.34/4, VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
96	M/S. THILAGAVATHI AMMAL MODERN RICE MILL NO.274/4 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
97	M/S. THIRUCHANDUR MURUGAN MODERN RICE MILL NO.67/4B2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
98	M/S. VIMALA MODERN RICE MILL NO.E, BLOCK NO.19, SHAFIULLAH STREET, ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
99	M/S. Y.H.K. MODERN RICE MILL NO.252/3, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
100	M/S. SREE MYTHILI AMMAL MODERN RICE MILL NO.219/2A1, VELAPADI VILLAGE & POST, KALLERIPATTU, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
101	M/S. ABIRAMI AGRO FOODS NO.224/3B2, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
102	M/S. CMR MODERN RICE MILL NO.37/7, ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
103	M/S. TIRUCHANDUR MURUGAN HI TECH MILL NO.65/1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL

104	M/S. A.K.R MODERN RICE MILL S.F.NO.245/1 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
105	M/S. SRI LAKSHMI MODERN RICE MILL NO.3/473, ARCOT ROAD, IRUMBEDU, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
106	M/S. J.J HIGH TECH RICE MILL NO. 87/2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
107	M/S. K.A.R. SONS MODERN RICE MILL NO.47/A1 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
108	M/S. K.V.P MODERN RICE MILL NO.187/1 ETC.,SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	AGRAPALAYAM	SEMICRITICAL
109	M/S. KANTHAMMAL PADMANABA MODERN RICE MILL NO.53/1 ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
110	M/S. R.G MODERN RICE MILL NO.6/3A, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
111	M/S. SIVAKANTHAN MODERN RICE MILL NO. 34/12A, ARNI PLAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
112	M/S. SRI MNR RICE MILL NO.232/4A ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
113	M/S. V.P.R MODERN RICE MILL NO.291/2AETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	AGRAPALAYAM	SEMICRITICAL
114	M/S. MURUGAN MODERN RICE MILL. NO.187/7A, VELAPADI VILLAGE, KALLERIPATTU, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
115	M/S. K.R. MODERN RICE MILL S.F.NO.224/5 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
116	M/S. SHANTHI MODERN RICE MILL NO.3/3B ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
117	M/S. SRI RANGANATHA MODERN RICE MILL, NO.132/1 & 132/2, RATTINAMANGALAM VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
118	M/S. SRI BHUNVANESWARI MODERN RICE MILL NO.43/1A, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
119	M/S. M.A.C. MODERN RICE MILL NO.354/1A, PALANGAMOUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL
120	M/S. SAMPOORNAMMAL MODERN RICE MILL NO.306/7B, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SATHYAVIJAYANAGARAM	SEMICRITICAL

121	M/S. DURAIMURUGAN RICE MILL NO.178/2A ETC., PULAVANBADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	MULLIPATTU	OVEREXPLOITED
122	M/S. KADAVUL RICE MILL NO.280/2B, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
123	M/S. PONRANGAMMAL MODERN RICE MILL NO.287/7 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
124	M/S. MAGESH BABU RICE MILL NO.287/7 ETC.,  SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	AGRAPALAYAM	SEMICRITICAL
125	M/S. A.K.V.N.M MODERN RICE MILL S.F.NO.39/1,  ARNIPALAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	OVEREXPLOITED
126	M/S. ARUMUGASAMY HI TECH RICE MILL NO. 185/2B, ARNI TO VANDAVASI ROAD, VELAPADI VILLAGE,  ARNI TALUK, TIRUVANNAMALAI DISTRICT.	ARANI	SEMICRITICAL
127	M/S. V K R VENKATESAN HI TECH RICE MILL S.F.NO. 256/1B, 256/2A2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
128	M/S. KANTHIMATHI MODERN RICE MILL NO.242/6B, M.G.R ROAD, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
129	M/S. THROWPATHI AMMAN MODERN RICE MILL, NO. 52/2B, AIM SCHOOL OPPOSITE, MARUSUR ROAD, VINNAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
130	M/S. VMD MODERN RICE MILL, NO.61, VADUGASATHU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
131	M/S. SAIBABA MODERN RICE MILL, NO. 52/1A- 52/3A, RATTINAMANGALAM, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
132	M/S. KVS MODERN RICE MILL, NO. 258, NADUKUPPAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	MULLIPATTU	OVEREXPLOITED
133	M/S. MKS MODERN RICE MILL, THIRUVAZINALLUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SATHYAVIJAYANAGARAM	SEMICRITICAL
134	M/S. SRI SAAI MODERN RICE MILL, NO.118 ARUNAGIRI ROAD, ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
135	M/S. LAKSHMI PRIYA MODERN RICE MILL NO. 361/1A, PALAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	ARANI	OVEREXPLOITED
136	M/S. SHIVAJI HI TECH MODERN RICE MILL, NO. 533/6,10A,9A & 531/1A1, ARIYAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	AGRAPALAYAM	SEMICRITICAL

Annexure - II

PUBLIC WORKS DEPARTMENT

From  
Er.V.Mohan, B.E.,  
Executive Engineer, PWD,  
Ground Water Division,  
Vellore - 6

To  
M/S. KAR RICE MILL  
NO.124/1,  
IRUMBEDU VILLAGE,  
ARNI TALUK,  
TIRUVANNAMALAI DISTRICT.

Lr. No. <sup>379 M</sup> /F 555 (NOC) / DDPC / VLR / 2021 / Dt: 2021.

Sir,

Sub:- National Green tribunal -South Zone,Chennai order Dtd 09.08.21 in application No .167/2021(SZ) i-Thiruvannamalai District Collector Instruction -Action taken-Extracting Ground Water Without NOC- Serving Show cause Notice-Seeking explanation -Regarding.

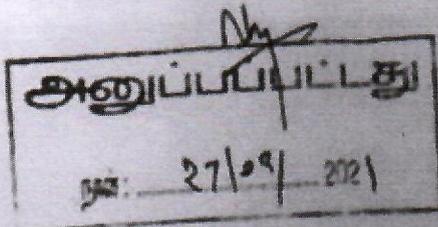
Ref:- 1.National Green tribunal South Zone,Chennai order Dtd 09.08.21 in application No .167/2021(SZ)  
2. G.O (Ms) No 142 R(2) PWD Dtd .23.07.2014  
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Honorable National Green tribunal in its order cited in the reference 1 instructed to submit the action taken report against the Rice Mills functioning in Arani Taluk and town,Tiruvannamalai District with out obtaining NOC for Ground Water Extraction.

In continuation of the above subject ,it is came to know that your rice mill is extracting ground Water and using for industrial and domestic purpose without valid NOC from the competent Authority i.e., Chief Engineer WRD - PWD., SG & SWRDC.,Tharamani, Chennai-13, which comes under violation as per Government order cited in the reference 2.

Hence you are instructed to submit your explanation to the above subject within 15 days

<sup>U</sup>  
<sup>22/9/21</sup>  
Executive Engineer, PWD.,  
Ground Water Division,  
Vellore - 6



GSTIN : 33AAAPA6733G1ZA

TIN No 33244560366  
CST No 372213



U529 Sudha  
04/10/21

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சிறீ அரந்தி மீன் மில்லி, கொய்யாள்	
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Sri Arandhi Modern Rice Mill

High Quality Rice Processors

D.No 877/3, M G R Road, Rattinamangalam

AR911 632 316, T v malai District

Phone 04173 229279 email carajarni@gmail.com

Mr. CAPPANDAIRAJ, Proprietor

26

01.10.2021

Er. V.Mohan, B.E.,  
Executive Engineer, PWD,  
Ground Water Division,  
Vellore - 6.



Respected Sir,

Sub. : Reg. Lr.No. 359M/F 555 (NOC) / DDPC / VLR / 2021 / Dt. 24.09.2021.

Ref : 1. Honorable National Green Tribunal, Southern Zone, Chennai - Order dated 09.08.2021 in application No. 167/2021 (SZ)  
2. Tamil Nadu Government G.O. (Ms) No.142 dated 23.07.2014

In Tamil Nadu Rice is a staple food of the people and it forms the major dominant portion of their standard diet. The Paddy Production is monsoon dependent and our Rice Processing Industry is a MSME industry caters to the needs of the people, without any scarcity.

With reference to the above 1 & 2 cited I would like to explain the following:-

1. My Rice Mill industry is an agricultural dependent MSME industry producing Boiled / Steam Boiled Rice predominantly. The usage of water is mainly for soakage of paddy and cooking of paddy by steam Boilers.
2. The Tamil Nadu Pollution Control Board, had constituted a committee of experts on 14.07.2017 to study the process / operation of Rice Milling Industry in Tamil Nadu and categorized them under Green Category (BP 66 dated 30.11.2017).
3. The TNPCB committee's recommendations for green category was strictly followed by me in my rice mill as below.

POCO

SHOT ON POCO F1

UJSTIN : 33AAAPA6733G1ZA

TIN No 33244540366

ESI No 372713



Sri Jinaya Namaha

## Sri Anandhi Modern Rice Mill

High Quality Rice Processors

D.No. 877/3, M.G.R. Road, Rattinamangalam

ARNI 632 316, T.v malai District

Phone 04173 - 229279, email carajarni@gmail.com



Ln. C. APPANDAIRAJ, Proprietor.

- A pre cleaning process of paddy was done before soakage of paddy
  - Since, Boiled Rice is the major production process, the soakage time adopted is just 2 to 3 hours. The effluent following is again recycled by sand filters followed activated carbon filter
  - To avoid air pollution, the blowing of husk is done in a closed room, and the vent pipe is attached to a filter bag to arrest particles from flying.
  - The process of TNPCB consent renewal under the green category is done periodically without fail.
4. The amount of ground water used by these Boiled / Steam Boiled Rice Mills for soakage and steam boilers is very less in quantity and ground water so tapped again recycled or discharged back to the ground following the Filtration Technique (Sand, Carbon, Stone Filters) adopted.

I request your good selves to kindly look into the matter humbly, considering that Rice is an agricultural essential commodity and I am operating my Rice Mill by following all norms and standards advised by TNPCB, the claims of the National Green Tribunal regarding Ground water NOC for Rice Mills in Tamil Nadu may be exempted.

With reference to the above context we have already given our explanation and requested for exemption in obtaining NOC for Ground Water Extraction in Rice Mills through our Association as well as through our State Federation..

1. Met and given Request Letter to Honourable Minister of Public Works, Highways and Minor Ports Mr.E.V. Velu on 04.09.2021.
2. Met and given Request Letter to Honourable Minister of Water Resources Mr.Duraimurugan on 20.09.2021.
3. Met and given Request Letter to Honourable Tamil Nadu State Principal Secretary Ms. Supriya Sahu on 07.09.2021.
4. Met and given Request Letter to Respected Chairman of Tamil Nadu Pollution Control Board on 07.09.2021

POCO

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TIN No 33244560366  
CST No 372213

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Sri Jinaya Namaha

## Sri Anandhi Modern Rice Mill

High Quality Rice Processors

D.No 877/3, M G R. Road, Rottinamangalam

ARNI - 632 316 T v malai District

Phone 04173 229279, email carajarni@gmail.com



Ln. C. APPANDAIRAJ, Proprietor.

5. Met and given Request Letter to Respected District Collector Mr.B.Murugesh, IAS on 02.09.2021 & 09.09.2021
6. Request Letter given to Respected SE Ground Water Circle, PWD, Taramani, Chennai – 113 on 09.09.2021.
7. Met and given Request Letter to Respected District Environmental Engineer, TNPCB Thiruvannamalai on 09.09.2021.

Thanking You,

Kind Regards,  
For Sri Anandhi Modern Rice Mill

C. Appandairaj  
Proprietor.

**PUBLIC WORKS DEPARTMENT**

From  
Er.V.Mohan, B.E.,  
Executive Engineer, PWD,  
Ground Water Division,  
Vellore – 6.

To  
All rice mills  
Arani Taluk

**Lr. No. 484M /F 555 (NOC) / DDPC / VLR / 2021 / Dt: 20.10.2021**

Sir,

Sub:- National Green tribunal –South Zone,Chennai order Dtd 06.10.21 in application No .167/2021(SZ)i-Thiruvannamalai District Collector Instruction –Action taken-Extracting Ground Water Without NOC- Serving Show cause Notice - Seeking explanation – Further intimation - Regarding.

Ref:- 1. National Green tribunal ,SouthZone,Chennai order Dtd 06.10.2021 in application No .167/2021(SZ)  
2.National Green tribunal ,SouthZone,Chennai order Dtd 09.08.2021 in application No .167/2021(SZ)  
3. G.O (Ms) No 142 R(2) PWD Dtd .23.07.2014  
4.Honb'le High Court of Madras order dated 3.10.2018 in WP No .28535 of 2014  
5.Show cause Notice issued from this Office Lr No. /F555(NOC)/DDPC/VLR/2021/Dtd ; 24/09 /2021  
6.your reply Dtd ;

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Honorable National Green tribunal in their orders cited in the reference 1&2, instructed to submit the action taken report against the Rice Mills functioning without NOC for Ground water extraction in Arani Taluk and town,Tiruvannamalai District,

In continuation of the above subject ,it is came to know that your rice mill is extracting ground water and using it for industrial and domestic purpose without valid NOC from the competent Authority ie Chief Engineer WRD-PWD., SG & SWRDC.,Tharamani, Chennai-113, which comes under violation as per Government order cited in the reference 3. Show cause notice have been issued to your firm vide reference cited 5 for seeking clarification on illegal

tapping of groundwater. Reply also received from you which is not satisfied and also not fulfilled the existing government order and Honorable High court order.

Honorable High court in it's order cited in the reference 4, directed to form District Level Monitoring Committee under the chairmanship of concerned District Collectors of respective districts for taking action against the illegally operating units/industries those are not having valid NOC/licence for ground water extraction in the state of Tamil Nadu.

You are instructed to submit your NOC for Ground water extraction to this office within 15 days. Failing to produce NOC, as per the Government order and high court order cited in the references, your rice mill's groundwater extraction point( Borewell/open well) will be sealed by the concerned authorities.

V. Moly 15/10/21  
Executive Engineer, PWD.,  
Ground Water Division,  
Vellore - 6

Copy submitted to

- 1.The District Collector,  
Tiruvannamalai
- 2.The Chief Engineer, SG&SWRDC,  
PWD, WRD, Taramani, Chennai - 113
- 3.The Superintending Engineer,  
Groundwater Circle, PWD, Taramani, Chennai -113

Copy to

- 4.The District Environmental Engineer,  
TNPCCB, Tiruvannamalai
- 5.The Assistant Director,  
Groundwater subdivision,  
PWD, Vellore - 6
- 6.The Assistant Geologist,  
Groundwater Section,  
PWD, Tiruvannamalai